

segment but arrangements have now been made to introduce this service in an earlier time frame.

### Setting up of some Industry in Khagaria, Bihar

3056. SHRI RAM SARAN YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether Government have any scheme to set up some industry in Khagaria, Bihar; and

(b) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) No, Sir.

(b) Does not arise. However, as per the New Industrial Policy, industrial licensing has been abolished for all projects except for a short list of industries related to security and strategic concerns etc. The Policy indicates that appropriate incentives and design of investments in infrastructural development will be used to promote the dispersal of industry particularly to rural and backward areas and reduce congestion in cities.

[English]

### Quantity of major items allotted to Maharashtra

3057. SHRI ANNA JOSHI: Will the PRIME MINISTER be pleased to state:

(a) the quantity of major items under the Public Distribution System allotted to Maharashtra during 1990-91;

(b) the quantity of each actually released during 1990-91;

(c) the quantity actually lifted by the State during 1990-91;

(d) whether the unlifted balance, if any is available for 1991-92; and

(e) the quantity allotted for 1991-92 for Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) to (c) The quantities of rice, wheat, levy sugar, imported edible oil and kerosene allotted to and lifted by Maharashtra Government in 1990-91 for distribution through the Public Distribution System (PDS) are as under:—

(in thousand tonnes)

Commodity	Allotted (1990-91)	Lifted (1990-91)
Rice	559	543
Wheat	1200	1131
Levy sugar	368	*
Imported edible oil	120	107
Kerosene	1481	1494

\*Lifting of levy sugar is normally near 100%.

(d) PDS allocations which remain unlifted lapse at the end of the month. Revalidation or extension in period of validity of the unlifted quota, however, is given on requests from State Governments/UT Administrations on merits. There is, however, on such provision in the case of kerosene.

(e) The quantities of the above items allotted to Maharashtra in the first 5 months of 1991-92 (April-August, 1991) are as under:—

(in thousand tonnes)

Commodity	Allotted (1991-92)
Rice	232
Wheat	585
Levy sugar	150
Imported edible oil	0.6
Kerosene	587

### Malayalam Programme from Trivandrum

3058. SHRI V. S. VIJAYARAGHAVAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Malayalam Programmes from the Thiruvananthapuram Doordarshan Kendra are available in all the districts of Kerala :

(b) if not, the districts where these programmes are not available : and

(c) the steps being taken to make available Malayalam programmes to these districts ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS) : (a) and (b) No, Sir. These programmes are not available in any part of the districts of Kannur, Wayanad and Kasargod.

(c) A high power (10 KW) TV transmitter is under implementation at Kozhikode in replacement of the existing low power (100 W) TV transmitter there. With the commissioning of this project, parts of the districts of Wayanad and Kannur are envisaged to receive Malayalam programmes of Thiruvananthapuram Doordarshan. This would not, however, benefit Kasargod district

because of its intervening distance from Kozhikode. Further extension of the regional service to uncovered parts of the State depends upon availability of resources for the purpose.

### Fire at Semi Conductor Complex Limited

3059. SHRI PRITHVIRAJ D. CHAVAN : Will the PRIME MINISTER be pleased to state :

(a) whether a fire at the Semi Conductor Complex Ltd., Mohali, had completely destroyed the IC making facility:

(b) whether the causes of fire have been determined; if so, the details thereof:

(c) whether persons responsible for the negligence have been identified: and

(d) if so, the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA) : (a) The fire at Semi conductor Complex Ltd., (SCL), SAS Nagar, Punjab in February, 1989 destroyed the LSI/VLSI Chips manufacturing as also process R&D facilities; the computer aided design and part of the modules and sub-systems facilities were unaffected.

(b) and (c) An Enquiry Committee was set up to go into the cause of fire and related issues. The Committee has concluded that it was not possible to pin point the responsibility of fire on any individual or group of people and that the fire could be considered as an unfortunate case of accident.

(d) Does not arise.